HIGH COURT OF DELHI: NEW DELHI

No. 38 /DHC/Gaz-IIB/G-7/VI.E.2(a)/2024 Dated: 23th October, 2024

ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Judicial Service with immediate effect:-

S.No.	Name of officer (Mr/Ms.)	From	To	District to which allocated	Remarks
1	Himanshu Raman Singh	SCJ-cum-RC, West, THC	CJM, South, Saket	South	In a vecant court
2.	Doepak Kumar-I	Principal Magistrate, JJB-VII, South-West, Dwarka	CJM, East, KKD	East	In a vacant court
3.	Vaibhay Mehtu	SCJ-cum-RC, New Dalhi, PHC	CJM, North- East, KKD	North-East	In a vacant court
4,	Swati Sharma	SCJ-cum-RC, South-East, Saket	CJM, Shuhdara, KKD	Shuhdaru	în a vaçant çourt
5.	Ruby Neeraj Kumar	SCJ-cum-RC, South, Saket	CJM, North, Rohini	North	In a vacant court
6.	Deepak Kumar-II	SCJ-cum-RC, South-West, Dwarka	CIM, RACC	RACC	In a vacant court
7.	Anuj Kumar Singh	ACJM-02, Central, THC	CJM, New Delhi, PHC	New Delhi	In a vacant court
8.	Vasundhra Chhaunkar	ACJM, North- West, Robini	CJM, North- West, Rohini	North-West	In a vacant court
9.	Abhishek Kumar	ACJM-01, New Delhi, PHC	CJM, Central, THC	Central	In a vacant court

10.	Shriya Agrawal	ACJM, South- East, Saket	CJM, South West, Dwarka	South-West	In a vacant court
11,	Nupur Gupta	On being repatriated	CJM, South- East, Saket	South-East	In a vacant court
12_	Samiksha Gupta	ACJM, Soufit- West, Dwarka	CJM, West, THC	West	In a vacant court
13.	Vasundhara Azad	ACIM, East, KKD	SCI-cum-RC, New Delhi, PHC	New Delhi	Vice Vaibhav Mehta
14.	Prigya Gupta	ACJM, North- East, KKD	SCJ-cum-RC, North-East, KKD	North-East	In a vacant court
15.	T. Priyadarshini	ACJM, South, Saket	SCJ-cum-RC, East, KKD	East	In a vacant court
16.	Tunya Bamniyal	ACJM-03, Rouse Avenue Court Complex	SCJ-cum-RC, South-West, Dwarks	South-West	Vice Deepak Kumar-II
17.	Mohit Sharma	Principal Magistrate, JJB-I, Kingsway Camp, Central	SCJ-eum-RC, South-East, Saket	South-East	Vice Swati Sharma
,18-	Upasana Satija	ACJM, West, THC	SCJ-cum-RC, Central, THC	Central	In a vacant court
19.	Priyanka Rajpoot	ACJM-04, RACC	SCI-cum-RC, North-West, Rohini	North-West	In a vacuut court
20.	Niharika Kumar Sharma	ACIM, North, Röhini	SCJ-eum-RC, Shahdara, KKD	Shahdara	in a vacant court
21.	Neha Priya	ACJM-02, New Delhi, PHC	SCJ-cum-RC, South, Saket	South	Vice Ruby Neeraj Kumar
22.	Divya Malhotra	ACIM-01, Rouse Avenue Courf Complex	SCJ-cum-RC, North, Rohini	North	in a vacant court
23-	Richa Sharma	ACJM-01, Central, THC	SCJ-cum-RC, West, THC	West	Vice Himanshu Ruman Singh

24.	Swati Gupta-I	JSCC-com- ASCJ-com- Guardian Judge, New Delhi, PHC	ACIM, South- West, Dwarka	South-West	Vice Samiksha Gupta
25.	Dhanashroe Deka	Principal Magistrate, JIB-III, Sewa Kutir, Kingsway Camp, Central District	ACJM, North- East, KKD	North-East	Vice Prigya Gupta
26.	Deopak Vats	ISCC-cum- ASCJ-cum- Guardian Judge, South, Saket	ACJM, North- West, Robini	North-West	Vice Vasundhra Chhaunkar
27.	Fahad Uddin	JSCC-eum- ASCJ-eum- Guardian Judge, East, KKD	Principal Magistrate, JJB- VII, South- West, Dwarka	South-West	Vice Deepak Kumm-i
28.	Vivek Beniwal	Principal Magistrate, JJB-II, Central, Ferozshali Kotla	ACJM, South- East, Saket	South-East	Vice Shriya Agrawal
29-	Tania Singh	JSCC-cum- ASCJ-cum- Guardian Judge, West, THC	ACJM-02, Central, THC	Central	Vice Anuj Kumar Singh
39.	Akriti Maltendru	Principal Magistrate, JJB-VI, Family Court Complex, Vishwas Nagar, East District	ACJM, West, THC	West	Vice Upasana Satija
31.	Mayank Goel	JSCC-cum- ASCJ-cum- Guardian Judge, Shabdara, KKD	ACJM, East, KKD	East	Vice Vasundhara Azad

32.	Pranav Joshi	JSCC-cum- ASCJ-cum- Guardian Judge, Central, THC	ACJM-01, New Delhi, PHC	New Dolhi	Vice Abhishek Kumar
33.	Jyoti Maheshwari	On being repatriated	ACJM-05, RACC	RACC	In a new court
34.	Neetu Nagar	JSCC-eum- ASCJ-cum- Guardian Judge, South- East, Saket	ACJM-06, RACC	RACC	In a new court
35.	Siddhant Sihag	ACJ-cum- CCJ-cum- ARC, Now Delhi, PHC	ACJM-02, Now Delhi, PHC	New Delhi	Vice Neha Priya
36.	Neha Mittal	JSCC-cum- ASCJ-cum- Guardian Judge, North- West, Rohini	ACJM-03, RACC	RACC	Vice Tanya Bamniyal
37-	Vaibhav Chaurusiu	CCJ-cum- ARC, West, THC	ACJM-04, RACC	RACC	Vice Priyanka Rajpoot
38.	Amardeep Kaut	ACJ-cum- CCJ-cum- ARC, North- West, Robini	ACJM, North, Rohini	North	Vice Niharika Kumar Sharma
39,	Paras Dalul	ACJ-cum- CCJ-cum- ARC, South, Saket	ACJM-01, RACC	RACC	Vice Divya Malhotra
49	Tapasya Agarwal	ACJ-com- CCJ-com- ARC, West, THC	Secretary, Central DLSA, Central, THC (On deputation)	Central	Vice Helly Fur Kaur
41,	Nectu Sharme	CCJ-cum- ARC, Central, THC	ACJM-01, Central, THC	Central	Vice Richa Sharma
42.	Tista Shah	ARC-01, Central, THC	ACJM, Shuhdara, KKD	Shahdara	In a vacant court
43.	Medha Arya	ACJ-cum- CCJ-cum- ARC, Central, THC	ACJM, South, Saket	South	Vice T. Prlyadarshini

44.	Naine Gupte	ACJ-cum- CCJ-cum- ARC, South-	JSCC-cum- ASCI-cum-	North-West	Vice Noha Mittal
	20,140,-0,00	East, Saket	Guardian Judge, North-West, Rohini		
45.	Rinku Jain	ACJ-cum- CCJ-cum- ARC, North- East, KKD	JSCC-cum- ASCJ-cum- Guardian Judge, Central, THC	Contral	Vice Pranav Joshi
46.	Manish Jain	ACJ-cum- CCJ-cum- ARC, North, Rohini	JSCC-cum- ASCJ-cum- Guardian Judge, South-Bast, Saket	South-East	Vice Necui Nagur
47.	Dcepali Srivastava	Principal Magistrate, JJB-IV, Family Court Complex, Vishwas Nagar, East District	JSCC-oum- ASCJ-oum- Guardian Judge, Shahdara, KKD	Shahdara	Vice Mäyank Goel
48.	Vined Joshi	ACJ-cum- CCJ-cum- ARC, East, KKD	JSCC-cum- ASCJ-cum- Guardian Judge, New Delbi, PHC	New Delhi	Vice Swati Gupta- I
49.	Saema Jain	On cetum from maternity leave	JSCC-com- ASCII-cum- Guardian Judge, North-East, KKD	North-East	În a vucant court
50.	Anuradha Jindal	ACJ-cum- CCJ-cum- ARC, Sonth- West, Dwarks	ISCC-cum- ASCJ-cum- Guardian Judge, South, Saket	South	Vice Deepak Vats
51.	Gauray Sharma	ACJ-cum- CCJ-cum- ARC, Shahdara, KKD	JSCC-cum- ASCJ-cum- Guardian Judge, East, KKI)	East	Vice Fahad Uddin
52.	Vivek Kumar Agarwal	Secretary, DLSA, North- East, KKD (On Deputation)	Secretary, DLSA, South, Saket (On Deputation)	South	Vice Iyoli Maheshwari

534	Ncha Pandey	Civil Judge- 05, Central, THC	JSCC-cum- ASCJ-cum- Guardian Judge, West, THC	West	Vice Tania Singh
54.	Ashwani Pansvar	Principal Magistrate, IIB-V, Family Court Complex, Vishwas Nagar, East District	ACJ-cum-CCJ- cum-ARC, New Delhi, PHC	New Delhi	Vice Siddhant Sihag
55.	Bharat Aggarwal	Civil Judge- 08, Central, THC	ACJ-cum-CCJ- cum-ARC, Central, THC	Contral	Vice Medha Arya
56.	Mansi Malik	JMFC (NI Act)-01, West, THC	ACJ-cum-CCJ- cum-ARC, North-West, Rohini	North-West	Vice Amardeep Kaur
57.	Renu Chaudhary	JMFC (Mahila Court)-01, North-East, KKD	Principal Magistrate, JJB- VI, Family Court Complex, Vishwas Nagar, East District	East	Vice Akritî Mahendru
58,	Animesh Bhaskar Mani Tripathi	JMFC-02, New Delhi, PHC	ACJ-cum-CCJ- cum-ARC, North-East, KKD	North-East	Vice Rinku Jain
59.	Tarunpreet Kaur	JMFC-07. New Delhi, PHC	ACJ-cum-CCJ- cum-ARC, South-East, Saket	South-East	Vice Naina Gupta
60.	Aject Narayan	Civil Judge- 02, Central, THC	Principal Magistrate, JJB- IV, Family Court Complex, Vishwas Nagar, East District	East	Vice Deepali Srivastava
61.	Ajay Singh Parihar	JMFC (NI Act) Digital Court-03, North-West, Rohini	ACJ-cum-CCJ- cum-ARC, North, Rohini	North	Vice Manish Jain

62.	Vinik Jain	On being repatriated	ACJ-cum-CCJ- cum-ARC, East, KKD	East	Vice Vinod Joshi
63.	Vipul Sandwar	JMFC-02, North-East, KKD	Principal Magistrate, JJB- V, Family Court Complex, Vishwas Nagar, East District	East	Vice Ashwani Panwar
64.	Rupinder Singh Dhiman	JMFC (NI A01)-06, Central, THC	ARC-01, Central, THC	Central	Vice Tista Shah
65.	Shilpi Singh	JMFC -02, South, Saket	ACI-cum-CCI- cum-ARC, South, Saker	South	Vice Paras Dalai
66.	Sukhman Sandhu	Civil Judge- Q1, New Delhi, PHC	Principal Magistrate, IJB- I, Kingsway Camp, Central	Central	Vice Mohir Sharma
67.	Swayam Siddha Tripathi	Civil Judge- 02, South, Saket	ACJ-cum-CCJ- cum-ARC, South West, Dwarka	South-West	Vice Amuradha Jindal
68.	Nitish Kumar Sharma	JMFC (NI Act)-01, Central, THC	JSCC-cum- ASCJ-cum- Guardian Judge, North, Robini	North	Ін а унсан сонн
69-	Charu Asiwal	JMFC -05, West, THC	ACJ-cum-CCJ- cum-ARC, Shahdara, KKD	Shahdara	Vice Gauray Sharma
70.	Umesh Kumar	IMFC -09, South-East, Saket	JSCC-cum- ASCJ-cum- Guardian Judge- 02, Central, THC	Central	In a new court
21	Alka Singh	JMFC (Mahila Court)-03, West, THC	CCI-cuin-ARC, West, THC	West	Vice Valbhav Chaurasia
72.	Anshul Mehta	JMFC (NI Act)-08, South-West, Dwarka	Principal Magistrate, JIB- III, Sewa Kutit, Kingsway Camp, Central District	Central	Vice Dhanashree Deka

734	Rahul Verma	JMFC (NI Act)-02, West, THC	CCJ-eum-ARC, Central, THC	Central	Vice Neetu Sharma
734.	Dev Chaudhary	JMFC-07, Shahdara, KKD	ACJ-cum-CCJ- cum-ARC, West, THC	West	In a vacant court
75.	Apoorva Rana	JMFC (NI Act)-05, South-West, Dwarka	JMFC (Mahila Court)-03, South-West, Dwarka	South-West	Vice Divya Yudav
76.	Arushi Parwal	JMFC (Mahila Court)-02, North-East, KKD	JMFC (NI Act) Digital Court- 02, East, KKD	East	In a new court
77.	Kratika Chaturvedi	JMFC-04, South-West, Dwarka	Principal Magistrate, JJB- II, Central, Ferozshah Kotla	Central	Vice Vivek Beniwal
78	Aakanksha	JMFC (NI Act)-07, South-West, Dwarka	JMFC-05, West, THC	West .	Vice Charu Asiwal
79.	Neha Barupai	IMFC-12, South-East, Saket	JMFC (Mahita Court)-01, North-East, KKD	North-East	Vice Renu Chaudhary
80.	Chhaya Tyagi	JMFC -05, East, KKD	JMFC (Mabila Court)-02, South, Saket	South	In a vacant court
81.	Ritika Kansal	JMFC-07, North-West, Rahini	JMFC (Mahila Court)-02, East, KKD	East	In a vacant court
82_	P. Bhargav Rao	JMFC-03, West, THC	JMFC-05, East, KKD	East	Vice Chhaya Tyagi
83.	Kanika Agarwal	Civil Judge- 01, South, Saket	JMFC-03, North-East, KKD	North-East	Vice Sukhjeet Singh
84.	Aakash Sharma	JMFC (NI Act)-03, South-East, Saket	Civil Judge-02, Central, THC	Central	Vide Ajeet Narayan

85.	Divya Gupta	JMFC (NI Act)-05, Central, THC	Civil Judge-08, Central, THC	Central	Vice Bharst Aggarwal
86.	Slilkha Chahal	JMFC (NI Act) Digital Court-03, South, Saket	JMFC (Mahila Court)-01, South, Saket	South	Vice Deeksha Madaan
87.	Animesh Kumar	JMFC-08, South-West, Dwarka	JMFC -02, New Delhi, PHC	New Dalhi	Vico Animesh Bhaskar Mani Tripathi
88.	Abhinav Singh	JMFC (NI Act)-04, New Delbi, PHC	Secretary, DLSA, South- East, Saket (On deputation)	South-East	Vice Vinik Jain
89.	Neha Garg	JMFC (NI Act)-02, New Delbi, PHC	JMFC-02, East, KKD	East	Vice Bhann Pratap Singh
90.	Decksha Sethi	JMFC-03, South-West, Dwarka	JMFC-08, South-West, Dwarka	South-West	Vice Animesh Kumar
91.	Bhanu Pratap Singh	JMFC-02, East, KKL)	JMFC-02, South, Saket	South	Vice Shilpi Singh
92,	Helly Fur Kaur	On being repatriated	JMFC (Mahila Court)-05, West, THC	West	Vice Anceza Bishnoi
93_	Kirandeep Kaur	JMFC (NI Act)-03, West, THC	JMFC (Mahilu Court)-04, South-West, Dwarka	South-West	Vice Kritika Jain
94.	Sukhjeet Singh	JMFC-03, North-East, KKD	JMFC-06, South, Saket	South	Vice Vijayshrce Kathore
25-	Aneeza Bishnoi	JMFC (Mahila Court)-05, West, THC	JMFC-07, West, THC	West	In a vacant court
96.	Neha Shurma	JMFC (NI Act) Digital Court-02, South-East, Saket	JMFC (NI Act)- 04, New Dolhi, PHC	New Delhi	In a vacant court
97.	Preeti	JMFC (Mahilu Court)-01, North, Rohini	JMFC -03, Central, THC	Central	Vice Vinod Kumar

98.	Pritu Raj	Civil Judge, North, Rohini	JMFC-01, East, KKD	East	Vice Arvind Dev
99.	Rabul Jain	JMFC-08, New Delhi, PHC	JMFC-01, South-East, Saket	South-East	Vice Ankit Garg
100.	Deeksha Rao	IMFC (NI Act) Digital Court-05, South-West. Dwarka	JMFC-04, East, KKD	East	Vice Sonika
101.	Sahil Monga	JMFC-04, North-East, KKD	JMFC-06, New Delhi, PHC	New Delhi	Vice Anamika
102.	Rishabh Kapoor	JMFC-05. North West, Rohini	JMFC-05, South-West, Dwarka	South-West	Vice Nitesh Goel
103.	Sonika	JMFC-04, East, KKD	JMFC (Mahila Court)-02, North-East, KKD	North-East	Vice Arušhi Parwal
104.	Aviral Shekla	JMFC-05, South, Saket	JMFC (NI Act)- 03, South-West, Dwarka	South-West	Vice Vinerjeet Kaur
105.	Priya Janghu	JMFC (Digital Traffic Court), South-West, Dwarka	JMFC (Mahila Court)-01, North, Rohini	North	Vice Preeti
106.	Genrav Dahlya	Civil Judge- 03, Shahdara, KKD	JMFC (NI Act)- 07, South, Saket	South	Vice Rishabh Tanwar
107.	Kavita Bist	JMFC (NI Act) Digital Court, East, KKD	JMFC (Mahila Court)-01, New Delhi, PHC	New Delhi	Vice Konnil Garg
108.	Shubham Devadiya	Civil Judge- 03, South- East, Saket	Secretary, DLSA, North- East, KKD (on deputation)	North-East	Vice Vivek Kumar Aggarwal
109.	Karuna	JMFC (Mahila Court)-02, West, THC	JMFC-07, Shahdara, KKD	Shahdara	Vice Dev Chaudhary

110	- Anamika .	JMFC -06, New Delhi, PHC	JMFC (Mahila Court)-06, West THC	West	In a new court
للا	Deepika Goyal Shokeen	On return from maternity leave	JMFC (Mahila Coun)-03, West, THC	West	Vice Alka Singh
112.	Deepika Thakran	JMFC (NI Act)-04, South-West, Dwarka	JMFC-12, South-East, Saket	South-East	Vice Neha Barupa
113.	Nitesh Goel	JMFC-05, South-West, Dwarks	JMFC (NI Act)- 05, South-East, Saket	South-East	Vice Moksha Bains
114	Komal Garg	JMFC(Mahila Court)-01, New Delhi, PHC	JMFC-03, West, THC	West	Vice P. Bhargav Rao
115.	Navdeep Gupta	JMFC-06, North-West, Rohini	IMFC (NI Act), East, KKD	East	Vice Pooja Yadav
1-16.	Kritika Jaia	JMFC (Mahila Court)-04, South-West, Dwarka	JMFC-03, South-West, Dwarka	South-West	Vice Deeksha Sethi
117.	Reetika Jain	JMFC (Mahila Court)-03, Central, THC	JMFC-05, North West, Rohini	North West	Vice Rishabh Kapoor
118.	tsra Zaidi	JMPC(Mahila Court)-02, Shahdara, KKD	JMFC-04, North-East, KKD	North-East	Vice Sahil Monga
119,	Sana Khan	JMFC (Mahila Court)-03, South, Saket	Civil Judge-05, Central, THC	Central	Vice Neha Pandey
120.	Snehil Sharma	JMFC(NI Act) Digital Court, North-East KKD	JMFC(NI Act)- 08, South-West, Dwarka	South-West	Vice Anshul Mehta
121.	Apoorv Gupta	JMFC-02, Central, THC	Special Railway Magistrate, Central, Old Delhi Railway Station	Central	Vice Jitender

122.	Seema Nirmal	On return from maternity leave	JMPC-09, South-Bast, Saket	South-East	Vice Umesh Kumar
123.	Himanshu Tanwar	JMFC-10, South-East, Saket	Municipal Magistrate, South-West, Dwarka	South-West	Vice Azad Schrawat
124.	Vinod Kumar	JMFC-03, Central, THC	JMFC (NI Act)- 04, South, Saket	South	Vice Varun Chandra
125.	Gaurav Katariya	JMFC (NI Act) Digital Court-01, West, THC	JMFC -07, North-West, Rohini	North-West	Vice Ritika Kansat
126.	Ajay Narwal	JMFC-02, North, Rohini	JMFC (NI Act)- 01, South-West, Dwarka	South-West	Vice Shubhi Gupta
127.	Jitender	Special Railway Magistrate, Central, Old Delhi Railway Station	Civil Judge-01, Shahdara, KKD	Shahdara	Vice Aakash Mohan Singh
128.	Dr. Neha Kheria	JMFC (Muhila Court)-01. Central, THC	JMFC-02, North, Robini	North	Vice AJay Narwal
129.	Vijayshree Rathore	JMFC-06, South, Saket	JMPC (Relieving), South, Saket	South	
130.	Divya Yadav	JMPC (Mahila Court)-03, South-West, Dwarka	JMFC -04, South-West, Dwarka	South-West	Vice Kratika Chaturvedi
131.	Arvind Dev	JMFC-01, Bast, KKD	Civil Judge-09, Central, THC	Central	In a new court
132.	Katyayini Sharma Kandwal	JMFC (NI Act)-03, Central, THC	Civil Judge-03, Shahdara, KKD	Shahdara	Vice Gaurav Dahiya
133.	Deeksha Madaan	JMFC (Mabila Court)-01, South, Saket	Civil Judge-02, South, Saket	South	Vice Swayam Siddha Tripathi

134.	Shaina Goyal	Civil Judge, North-West, Kohini	JMFC (Mahila Court)-01, Central, THC	Central	Vice Dr.Neha Kherin
135.	Ankit Garg	JMFC-01, South-East, Saket	MM-08, New Dolhi, PHC	New Delhi	Vice Rahul Jain
136.	Nidhi Chitkara	JMPC (Mahila Court)-02, North, Rohini	IMPC-06, North-West, Rohini	North-West	Vice Navdeep Gupta
137.	Shivangi Mangla	JMFC (NI Act) Digital Court-02, North-West, Robini	JMFC (NI Act)- 05, South-West, Dwarka	South-West	Vice Apoorva Rasa
138.	Anmol Nohria	JMFC (Ni Act) Digital Court, Shahdara, KKD	IMFC-02, North-East, KKD	North-East	Vice Vipul Sandwar
139.	Vaibhay Pratap Singh	IMFC (NI Act) Digital Court-02, West, THC	Civil Judge-01, New Delhi, PHC	New Delhi	Vice Sukhman Sandhu
140.	Rishabh Tanwar	JMFC (NI Act)-07, South Saket	JMFC (NI Act)- 01, West, THC	West	Vice Mansi Mulik
141,	Vinerjeet Kaur	JMFC (NI Act)-03, South-West, Dwarka	JMPC (Mabila Court)-03, South, Saket	South	Vice Sana Khan
142.	Shubhi Gupta	JMFC (NI Act)-01, South-West, Dwarka	JMFC (Mahila Court)-02, North, Rohini	North	Vice Nidhi Chitkara
143.	Aakash Mohan Singh	Civil Judge- 01, Shuhdara, KKD	JMFC (NI Act)- 05, South, Saket	South	Vice Ravi
144.	Pooja Yadav	JMFC (NI Act), East, KKD	JMFC (Mahila Court)-03, Central, THC	Central	Vice Reetika Jain
145-	Karanbir Singh	JMFC (NI Act)-04, West, THC	JMFC -02, Cennsal, THC	Central	Vice Apaore Gupta

146.	Shruti Sharma-H	JMFC (NI Act) Digital Court-01, North-West Rohini	JMFC (Mahila Court)-02, West, THC	West	Vice Karună
147.	Azad Sehruwat	Municipal Magistrate, South-West, Dwarkn	JMPC -10, South-East, Saket	South-East	Vice Himanshu Tanwar
148.	Aman Kumar Sharma	Civil Judge- 02, Shandara, KKD	IMFC-05, South, Saket	South	Vice Aviral Shukia
149.	Ravi	JMFC (NI Act)-05, South, Saket	JMFC-07, New Delhi, PHC	New Delhi	Vice Tarunpreet Kaur
150.	Varun Chendra	JMFC (NI Act)-04, South, Saket	Civil Judge-02, Shuhdara, KKD	Shahdara	Vice Aman Kumar Sharma
151.	Moksha Bains	JMFC (NI Act)-05, South-East, Saket	JMFC (Mahila Court)-02, Shahdara, KKO	Sitahdara	Vice Isra Zaidi
152.	Arjun Kirar	JMFC (NI Act)-04. Central, THC	Civil Judge, North-West, Rohini	North-West	Vice Shaina.Goyal
153.	Anshul Agnihotri	On completion of training	JMFC(NI Act)- 03, South-East, Saket	South-East	Vice Aakash Sharma
154.	Deshna Golichha	JMFC (Digital Traffic Court), West, THC	JMFC(NI Act)- 07, Central, THC	Central	In a new court
155.	Surbhi Sharma	On completion of training	JMFC (NI Act)- 02, New Delhi, PHC	New Delhi	Vice Neha Garg
156.	Vanshika Mehta	On completion of training	JMFC (NI Act) Digital Court-02 Shahdara, KKD	Shahdara	In a new court
157.	Anjeli Singh	On completion of training	JMFC (NI Act) Digital Court- 02, South-Bast, Saket	South-East	Vice Neha Sharma

158.	Aradhana	JMFC (Digital Traffic Court), South-East, Saket	JMFC (NI Act)- 01, Central, THC	Central	Vice Nitish Kumar Shurma
159,	Sukriti Jha	On completion of training	JMFC (NI Act) Digital Court- 02, West, THC	West	Vice Vaibhav Pratap Singh
160.	Surbhi Gupte	On completion of training	JMFC (NI Act)- 07, South-West, Dwarka	South-West	Vice Aakanksha
161.	Revisha Sidana	On completion of training	JMFC(NI Act) Digital Court, North-Bast KKD	North-East	Vice Snehil Sharma
162.	Abhay Choudhary	On completion of training	JMFC (NI Act)- 04, Central, THC	Central	Vice Arjun Kirar
163.	Ncelmani Sharma	On completion of training	JMPC (NI Act) Digital Court- 12, South-West, Dwarks	South-West	in a new court
164.	Kulıkashan Jabin	On completion of training	JMFC (NI Act) Digital Court- 03, South, Saket	South	Vice Shikhu Chahal
165.	Vaibhav Garg	On completion of training	JMFC-11, Central, THC	Central	In a new court
166-	Manisha Bhau	On completion of training	JMFC(NI Act), Digital Court- 03, West, THC	West	In a new court
167.	Parul Sharma	On completion of training	JMFC (NI Act) Digital Court- 02, North-West, Rohini	North-West	Vice Shivangi Mangla
168.	Shubhamjot Kaur Rakhra	On completion of training	JMFC(NI Act)- 10, South-West, Dwarka	South-West	ln a new court
169	Garima Garg	On completion of training	JMFC (NI Act) Digital Court- 01, North-West Rohini	North-West	Vice Shruti Sharma-II

170.	Nitika	On completion of training	JMFC(NI Act), Digital Conrt- 04, Central, THC	Central	In a new court
171.		JMFC (Digital Traffic Court), North-East, KKD	JMFC (NI Act)- 02, West, THC	West	Vice Rahul Verma
172.	Anubhav Bijalwan	On completion of training	JMFC (NI Act)- 03, Central, THC	Contral	Vice Katyayini Sharma Kandwal
173	Sidhant Krishan Singh	On completion of training	JMFC (NI Act)- 03, West, THC	West	Vice Kirandeep Kaur
174.		JMFC (Digital Traffic Court), Central, THC	JMFC (NI Act) Digital Court- 03, North-West, Rohini	North-West	Vice Ajny Singh Parihar
175.	Shubhangi Srivastava	On completion of training	JMFC (NI Act) Digital Court- 05, South-West, Dwarka	South-West	Vice Decksha Rao
176.	Amit Rapa	On completion of training	JMFC (NI Act)- 06, Central, THC	Central	Vice Rupinder Singh Dhiman
177.	Kashish Bajaj	On completion of training	JMFC (Digital Traffic Court), North-West, Rohini	North-West	In a new court
178.	Deepika	On completion of training	JMFC (Digital Traffic Court), Central, THC	Central	Vice Jayanti Chander
179.	Arvind Tomar	JMFC (Virtual Traffic Court)- 01, Central, THC	JMFC (NI Act)- 04, South-West, Dwarka	South-West	Vice Deepika Thakran
180-	Ankit Solanki	JMFC (NI Act) Digital Court-02, North, Rohini	JMPC (NI Act) Digital Court- 01, West, THC	West	Vice Gauray Katariya
181.	Pranjoli Prakash	JMFC (NI Act) Digital Court-03, South-East, Saket	JMFC (Digital Traffic Court), North-East, KKD	North-East	Vice Surabhi Sethi

182	4 -1-2	******************	***;********		
102	. Ashima Lakhanpali	On completion of training	JMFC (NI Act) Digital Court, Shahdara, KKD	Shahdara	Vice Anmol Nobria
182	Shobham Gupta	On completion of training	JMFC (NI Act)- 04, West, THC	West	Vice Karanbir Singh
184.	Prithvi Joshi	On completion of training	JMFC (NI Act) Digital Court- 03, South-East, Saket	South-East	Vice Pranjali Prakash
185.	Shiva Parashar	On completion of training	JMFC (NI Act) Digital Court, East, KKD	East	Vice Kavita Bist
186,	Shreejee Abbot	On completion of training	JMFC (Digital Traffic Court), North, Robini	North	In a new court
187.	Kunal Soni	JMFC (Virtual Traffic Court)- 03, Central, THC	IMFC (Digital Traffic Court), East, KKD	East	Vice Nandini Sharma
188.	Surabhi Rastogi	On completion of training	JMFC (NI Act) Digital Court- 10, South-West, Dwarka	South-West	In a new court
189.	Akanksha Singh	On completion of training	JMFC (NI Act) Digital Court- 11, South-West, Dwarks	South-West	In a new court
190-	Shraddha Srivastava	On completion of training	JMFC-09, West, THC	West	In a new coart
191	Atisha Jain	On completion of training	JMFC (Digital Traffic Court), West, THC	West	Vice Deshna Golichha
192.	Ishita Bhardwaj	On completion of training	JMFC (Digital Traffic Court), Shahdara, KKD	Shahdara	Vice Sakshi Jaiswal
193.	Gowri Reghunath	On completion of training	JMFC-10, Central, THC	Central	In a new court
194.	Mayank Singhal	On completion of training	JMPC (Digital Traffic Court), South-West, Dwarka	South-West	Vice Priya Janghu

195.	Nandini Garg	On completion of training	JMFC (Digital Traffic Court), South-East, Saket	South-East	Vice Aradhana
196.	Vidushi Garg	On completion of training	JMFC (Digital Traffic Court), New Delhi, PHC	New Dolbi	See footnote-19
197.	Isha Rana	On completion of training	JMFC (NI Act), Shahdara, KKD	Shahdara	In a new court
198.	Rahul Saini	On completion of training	JMFC-08, Shahdara, KKD	Shahdara	In a new court
199.	Priyanka	On completion of training	JMFC (NI Act) Digital Court- 02, North, Rohini	North	Vice Ankit Solanki
200.	Sanya Singh	On completion of training	JMFC-06, East, KKD	Eust	In a new court
201.	Isha Thakur	On completion of training	Civil Judge-03, South-East, Saket	South-East	In a vacant court
202.	Ankita Bhatia	On completion of training	Civil Judge, North, Rohini	North	Vice Pritu Raj
203.	Tanmay Batham	On completion of training	Relieving JMFC/Civil Judgo, East, KKD	East	See Footnote-23
204.	Ariba Khan	On completion of training	Relicving JMFC/Civil Judge, South, Saket	South	
205.	Shubhangi Aggarwal	On completion of training	Relieving JMFC/Civil Judge, South- East, Saket	South-East	
206.	Danveer	On completion of training	Relieving JMPC/Civil Judge, West, THC	West	

207.	Urvi Gupta	On completion	I Dallasiaa	North-West	·
#U1.		of training	Relieving JMPC/Civil Judge, North- West, Rohini	Norm-west	
208.	Satendra Pal Singh	On completion of training	Relieving JMFC/Civil Judge, North- East, KKD	North-East	
200,	Sanyam Jain	On completion of training	Relieving JMFC/Civil Judge, West, THC	West	
210.	Akshay Prakash	On completion of Training	Reljeving JMFC/Civil Judge, Central, THC	Central	***************************************
211.	Nandini Sharma	JMFC (Digital Traffic Court), East, KKD	JMFC (NI Act) Digital Court- 09, South-West, Dwarka	South-West	In a vacant court
212.	Anubhav Sharma	On completion of training	Civil Judge-01, South, Saket	South	Vice Kanika Agarwal
213.	Shreya Singh	On completion of training	JMFC (NI Act)- 05, Central, THC	Central	Vice Divya Gupta
214.	Fiaia Quamar	On completion of training	Relieving JMFC/Civil Judge, New Delhi, PHC	New Delhi	See Footnote-23
215.	Gaurav Ujjwal	On completion of training	Relieving JMFC/Civil Judge, Central, THC	Central	
216.	Pallavi Tyngi	On completion of training	Relieving JMFC/Civil Judgo, New Delhi, PHC	New Delhi	
217.	Suncet Anand	On completion of training	Relieving JMFC/Civil Judge, South- West, Dwarka	South-West	
218.	Proma Rai	On completion of training	Relieving JMFC/Civil Judge, East, KKD	Enst	

		Y	·····		
219.	Rangat Ghirra	On completion of training	Relieving JMFC/Civil Judge, Central, THC	Central	
220.	Gauray Singal	On completion of training	Relieving JMFC/Civil Judge, North- West, Robini	North-West	
221.	Tuhina Mardi	On completion of training	Relieving JMFC/Civil Judge, South, Saket	South	
222.	Anshul Negi	On completion of training	Relieving JMFC/Civil Judge, Shahdara, KKD	Shahdara	
223.	Sapna Kumari Meena	On completion of training	Relieving IMFC/Civil Judge, South- East, Saket	South-East	
224.	Jyoti	On completion of training	Relieving JMFC/Civil Judge, South- East, Saket	South-East	
225.	Anugya Chauhan	On completion of training	Relieving JMFC/Civil Judge, Central, THC	Central	
226.	Priyunka Devi	On completion of training	Relieving JMFC/Civil Judge, New Delhi, PHC	New Delhi	
227.	Upender Kumar	On completion of training	Relieving JMFC/Civil Judge, North, Rohini	North	
228.	Ncha Jarwal	On completion of training	Relieving JMPC/Civil Judge, Shahdara KKD	Shehdara	
229.	Mohini Meena	On completion of training	Relieving IMFC/Civil Judge, North, Rohini	North	

230.	Bhagwat Prasad Meena	On completion of training	Relieving JMPC/Civil Judge, Central, THC	Central	
231.	Minakshi Meena	On completion of training	Relieving JMFC/Civil Judge, North- East, KKD	North-East	
232.	Punect Negi	On completion of training	Relieving IMFC/Civil Judge, North- West, Rohini	North-West	
233.	Sandcep	On completion of training	Relieving IMFC/Civil Judge, East, KKD	East	

Note(s):-

- The judicial officers shall be under the control of the Principal District & Sessions Judge
 of the district, to which they have been allocated.
- Principal District and Sessions Judge, North-West, Robini shall assign administrative work particularly looking after the work of weeding out of decided files and digitization of judicial record to Mr. Deepak Sherawat and shall also maintain the record of the administrative work done by the officer.
- 3. Principal District and Sessions Indge-cum-Judge In-charge, RACC shall withdraw sufficient number of cases from the existing court of ACIM-01 to ACIM-04 and shall assign the same to the above two newly created courts of ACIM-05 and ACIM-06 in such a manner that after redistribution, all courts should have substantially equal work and shall further ensure that the old matters pending in the courts of ACIMs be disposed of expeditiously.
- 4. Principal District and Sessions Judge (HQ) shall withdraw sufficient number of cases from the existing court of JSCC-cum-ASCJ-cum-Guardianship Judge and assign the same to the newly constituted additional court of JSCC-cum-ASCJ-cum-Guardianship Judge-02, in such a manner that after redistribution both courts should have substantially equal work. In view of the newly constituted court, the existing court of JSCC-cum-ASCJ-cum-Guardianship Judge is re-designated as JSCC-cum-ASCJ-cum-Guardian Judge-01.
- 5. Principal District and Sessions Judge, East, KKD shall withdraw sufficient number of cases from JMFC (NI Act), Digital Court and shall assign the same to the newly constituted courts of JMFC(NI Act) Digital Court-02, East in such a manner that after redistribution, both the courts should have substantially equal number of cases. In view of the creation of the new court, the existing court is re-designated as JMFC (NI Act), Digital Court-01, East, KKD.
- 6. Principal District and Sessions Judge (HQ) shall withdraw sufficient number of cases from the existing court of Civil Judges of Central District and assign the same to the newly created court of Civil Judge-09, Central in such a manner that after redistribution, all

- courts should have substantially equal work to enable them to dispose of the old matters expeditiously.
- 7. Principal District and Sessions Judge (HQ) shall withdraw sufficient number of cases from JMFC(NI Act)-01 to JMFC(NI Act)-06 of Central District and shall ussign the same to the newly constituted court of JMFC(NI Act)-07, Central in such a manner that after redistribution, all courts should have substantially equal number of cases.
- 8. Principal District and Sessions Judge, Shahdara shall withdraw sufficient number of cases from the existing court of JMPC (NI Act) Digital Court, Shahdara and shall assign the same to the newly constituted court of JMFC (NI Act) Digital Court-02, Shahdara in such a manner that after redistribution, substantial work in both the courts should be equal. In view of the creation of new court, the existing court is redesignated as JMFC (NI Act) Digital Court-01, Shahdara, KKD.
- 9. Principal District and Sessions Judge, South-West, Dwarka shall withdraw sufficient number of cases from JMFC(NI Act), Digital Court-01 to JMFC(NI Act), Digital Court-09 and shall assign the same to the newly constituted courts of JMFC(NI Act) Digital Court-10, JMFC(NI Act) Digital Court-11 and JMFC(NI Act) Digital Court-12, South-West, Dwarka in such a manner that after redistribution, all courts should have substantially equal number of cases.
- 10. Principal District and Sessions Judge (HQ) shall withdraw the work relating to PS Kashmiri Gate, Sarai Rohilla, Delhi Cantt. Railway Station and RPF from the court of JMFC-07. Central and shall assign the same to the newly created court of JMFC-11, Central, THC which shall ensure its expeditions disposal in accordance with law.
- 11. Principal District and Sessions Judge, West shall withdraw sufficient number of cases from JMFC(NI Act) Digital Court-01 and JMFC(NI Act) Digital Court-02 and shall assign the same to the newly constituted court of JMFC(NI Act) Digital Court-03, West, THC in such a manner that after redistribution, all courts should have substantially equal number of cases.
- 12. Principal District and Sessions Judge, South-West, Dwarka shall withdraw sufficient number of cases from the court of JMFC (NI Act)-01 to JMFC (NI Act)-09 & Municipal Magistrate and assign the same to the newly created court of JMFC (NI Act)-10, South-West, Dwarka for its expeditious trial in accordance with law.
- 13. Principal District and Sessions Judge (HQ) shall withdraw sufficient number of cases from JMFC(NI Act) Digital Court-01 to JMFC(NI Act) Digital Court-03 of Central District and shall assign the same to the newly constituted court of JMFC(NI Act) Digital Court-04, Central in such a manner that after redistribution, all courts should have substantially equal number of cases.
- 14. The newly created court of JMFC (Digital Traffic Court) at North and North-West District shall also deal with the NBT and Spot challans on virtual traffic court portal of their respective district along with the challans which are contested on Virtual Traffic Court Portal. All the pending challans of NBT and SPOT pertaining to the above district on Virtual Traffic Court Portal shall be transferred from the existing Virtual Traffic Courts i.e. JMFC (Virtual Traffic Court)-01, JMFC (Virtual Traffic Court)-03 to the above courts immediately. Consequently, the work of the existing Virtual Traffic Court)-03 to the above courts immediately. Consequently, the work of the existing Virtual Traffic Court)-01, JMFC (Virtual Traffic Court)-01, JMFC (Virtual Traffic Court)-02 and JMFC (Virtual Traffic Court)-03 of Central District shall also be looked after by the above newly created Digital Traffic Courts. Mr. Stmil

- Khatri, JMFC (Virtual Traffic Court)-02, Central shall report to the Principal District and Sessions Judge (HQ) till further orders.
- 15. Principal District and Sessions Judge, West shall withdraw all traffic challans, e-traffic challans, STA challans and MCD challans pending in the court of JMFC-01, JMFC-03, JMFC-04, JMFC-05, JMFC-06 and JMFC-08 of West District and shall assign the same to the newly created court of JMFC-09, West which shall ensure that all the challans be dealt with expeditiously in accordance with law.
- 16. Ms. Shakshi Jaiswal shall report to the concerned Principal District and Sessions Judge, Shahdara on joining her duty, who shall inform this court immediately for further posting.
- 17. Principal District and Sessions Judge (HQ) shall withdraw all traffic challans, e-traffic challans, STA challans and MCD challans pending in the court of JMFC-02, JMFC-04, JMFC-05 and JMFC-07 of Central District and shall assign the same to the newly created court of JMFC-10. Central which shall ensure that all the challans be dealt with expeditionsly in accordance with law. Further Principal District and Sessions Judge (HQ) shall withdraw the work relating to the police station Prashad Nagar and Mukherjee Nagar from the court of JMFC-01 and shall assign the same to the court of JMFC-02, Central.
- 18. Principal District and Sessions Judge, South-West, Dwarks shall withdraw all traffic challans, c-traffic challans and STA challans pending in the courts of JMFC-01 to JMFC-07 and JMFC-09 to JMFC-11 and shall assign the same to the existing Digital Traffic Court which shall ensure that all the challans shall be dealt with expeditiously in accordance with law.
- 19. Vide order dated 08.01.2024, additional work of Digital Traffic Court and Virtual Traffic Court of New Delhi was assigned to the court of IMFC (NI Act), Digital Court-03 presided over by Ms. Nishtha Mehtani. Principal District and Sessions Judge, New Delhi shall withdraw the above said additional work from her court and shall assign the same to the court of Ms. Vidushi Garg, who shall now deal with work of JMFC(Digital Traffic Court) as well as Virtual Traffic Court of New Delhi District.
- 20. Principal District and Sessions Judge, Shahdara, KKD shall withdraw all matters under NI Act pending in the court of CJM, ACJM, JMFC-01 to JMFC-06 and JMFC (Mahila Court)-02 of Shahdara District and shall assign the same to the newly created court of JMFC (NI Act), Shahdara, KKD for its expeditious disposal in accordance with law.
- 21. Principal District and Sessions Judge. Shahdara, KIOD shall withdraw all traffic challans and STA challans pending in the court of JMFC-01, JMFC-03 & JMFC-06 of Shahdara District and shall also withdraw the work relating to PS Jyoti Nagar from the court of CIM and assign the same to the newly constituted court i.e. JMFC-08, Shahdara, KKD.
- 22. Principal District and Sessions Judge, East, KKD shall withdraw all traffic challans, e-traffic challans, STA challans and MCD challans pending in the court of JMFC-01 to JMFC-05 of East, KKD and shall assign the same to newly created court of JMFC-06, East, KKD which shall ensure that all the challans shall be dealt with expeditiously in accordance with law.
- 23. All Relieving JMPC/Civil Judges shall perform all judicial works except deciding the cases finally. However, if they are deputed in a court where the officer is on long leave i.e. beyond one month, in such cases, the Relieving JMPC/Civil Judge shall also be empowered to decide the cases finally. All learned Principal District and Sessions Judges

shall keep record of the work done by the Relieving JMFC/Civil Judges posted in their respective districts and shall forward the same to the High Court on quarterly basis or till they get regular posting whichever is earlier.

- 24. Principal District & Sessions Judge, West shall withdraw sufficient number of cases from the existing JMFC (Mahila Court)-01 to JMFC (Mahila Court)-05, West, THC and shall assign the same to the newly created court of JMFC (Mahila Court)-06 in such a manner that after redistribution, all courts should have substantially equal work.
- 25. The judicial officers under transfer shall notify the cases in which they had reserved judgments/orders before relinquishing the charge of their court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof, notwithstanding the posting/transfer. Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website also.

BY ORDER OF THE COURT

SD/-

(KANWAL JEET ARORA) REGISTRAR GENERAL

Endst. Nos. 6839-73 /DHC/Gaz-IIB/G-7/VI.E.2(a)/2024 Dated: 25th October, 2024

Copy forwarded for information and necessary action to:-

- 1. All the Principal District & Sessions Judges, Delhi.
- 2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi.
- 3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
- 4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
- 5. The Member Secretary, Delhi State Legal Services Authority, Rouse Avenue Court Complex, New Delhi.
- 6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
- The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
- 8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
- The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
- 10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
- The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi-110003.
- 12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.

- 13. The Director General, Narcotics Control Bureau, West Block-1, Wing-5, Sector-07. R.K.Puram, New Delhi-110066.
- 14. The Commissioner of Police, Police Headquarters, New Delhi,
- The Commissioner, Municipal Corporation of Delhi, Civic Centre, Minto Road, New Delhi.
- 16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
- The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New
- 18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
- All Registrars, Delhi High Court, New Delhi.
- The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
- The Joint Registrar (Vigilance-I), Delhi High Court, New Delhi.
- 22. The Joint Registrar (Vigilance-II), Delhi High Court, New Delhi.
- 23. The Joint Registrar (Gazette-IIA), Delhi High Court, New Delhi.
- The Pay & Accounts Officer, Tis Hazari, Delhi.
- The Joint Registrar (IT), Delhi High Court with the request to upload this order on the website of Delhi High Court.
- The Hony. Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi.
- The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New 27. Delhi.
- The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
- The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
- 30. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi,
- 31. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
- The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
- 33. The Hony, Secretary, Saket Courts Bar Association, Saket, New Delhi.
- 34. Personal file of the officer(s) concerned.
- 35. Guard File.

Joint Registrar (Gaz-IIB)



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) TIS HAZARI COURTS: DELHI

No. 33599-33663 Dated, Delhi the 26 10 24 /F.5(3)/Gaz./PDJ West/2024 Copy forwarded to :-

- 1. The Judicial Officers concerned of West District, Tis Hazari Courts, Delhi.
- 2. The CMM, West District, Tis Hazari Courts, Delhi.
- 3. The Officer Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
- 4. The Branch Incharge/DDO, all Branches of West District, Tis Hazari Courts,
- 5. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
- 6. The PS to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
- 7. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
- 8. For uploading on LAYERS
- 9. For uploading on centralized website through LAYERS.
- 10. Dealing official LAYERS seat, Tis Hazari Courts, Delhi (Room No.207).
- 11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

(Ajay Gupta)

Link Officer Incharge (Judicial Branch) DJ (Commercial)-05, West Distt.